



भारतीय प्रतिभूति और विनिमय बोर्ड
Securities and Exchange Board of India

Completion of Recovery Proceedings against TARUN KUMAR GHAI in the matter of ISO at BSE-TARUN KUMAR GHAI - Certificate No. 9100 of 2026 (PAN: AAIPG1916F)

Recovery Certificate No. 9100 of 2026 dated May 04, 2026 was drawn against Tarun Kumar Ghai (PAN: AAIPG1916F) ["Defaulter"] for a sum of Rs. 5,26,000/- (*Rupees Five Lakh Twenty-Six Thousands Only*) along with further interest, all costs, charges and expenses incurred in respect of all the proceedings taken for recovery of the said sum, for non-payment of penalty imposed by Adjudicating Officer vide Order No. Order/JS/RJ/2025-26/31961 dated January 12, 2026 in the matter of ISO at BSE-TARUN KUMAR GHAI.

In view of the payment of the amount of 5,31,000/- (*Rupees Five Lakh Thirty-One Thousands Only*), as due from the defaulter in June 2026, the said **recovery proceeding is hereby completed against Tarun Kumar Ghai (PAN: AAIPG1916F) ["Defaulter"]** in exercise of powers under sub-Section (1) of section 28A of the Securities and Exchange Board of India Act, 1992 read with Section 224 and Section 225 and Rule 12 of the Second Schedule to the Income Tax Act, 1961.

June 23, 2026
Delhi



Signed

RAJAN KUMAR

RECOVERY OFFICER

राजन कुमार/Rajan Kumar
वसूली अधिकारी एवं उप महाप्रबंधक
Recovery Officer & Deputy General Manager
भारतीय प्रतिभूति और विनिमय बोर्ड
Securities and Exchange Board of India
उत्तरी प्रादेशिक कार्यालय / Northern Regional Office
नई दिल्ली / New Delhi